

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION NO. 34**

Dated Guwahati, the 17<sup>th</sup> June, 2020

Hon'ble the Chief Justice has been pleased to constitute Vacation Courts at the Principal Seat of the Gauhati High Court with the following Hon'ble Judges to take up urgent matters during the ensuing Summer Vacation (29<sup>th</sup> June to 12<sup>th</sup> July, 2020) on the dates shown below:-

**VACATION COURT**

**Principal Seat**

Sl. No.	Date	Hon'ble Judges for Vacation Court
1.	2 <sup>nd</sup> July, 2020	Hon'ble Mr. Justice K. R. Surana Hon'ble Mr. Justice P. J. Saikia
2.	9 <sup>th</sup> July, 2020	Hon'ble Mr. Justice P. K. Deka Hon'ble Mr. Justice S. K. Medhi

However, limitation will not run during the Vacation.

By Order,

Sd/- Raktim Duarah  
**REGISTRAR GENERAL**


**Memo No. HC.III - 37/2016/1254-1280/G, Dated 17<sup>th</sup> June, 2020**  
**Copy to:**

1. The Secretary General, Supreme Court of India, New Delhi.
2. The Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
3. The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Bench, Naharlagun, for information and necessary action.
5. The Registrar, High Court of \_\_\_\_\_,
6. The Advocate General, Assam / Nagaland / Mizoram / Arunachal Pradesh, Gauhati High Court, Guwahati.

Contd..

7. The L.R. -Cum- Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati-6.
8. The President / Secretary General, Gauhati High Court Bar Association, Guwahati.
9. The Secretary, High Court Bar Association Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Bench, Naharlagun.
10. The President / General Secretary, Gauhati High Court Advocates' Association, Guwahati.
11. The Secretary, Bar Association, Dimapur, Nagaland.
12. The Secretary, Lawyers' Association, Guwahati.
13. The Chairman, N.E. Bar Council, Guwahati.
14. The Senior Govt. Advocate, Assam / Nagaland / Mizoram / Arunachal Pradesh, Gauhati High Court, Guwahati.
15. The District & Sessions Judge, \_\_\_\_\_, Assam.
16. The Director, Judicial Academy Assam & North Eastern Judicial Officers' Training Institute, Amingaon, Guwahati-31.
17. The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
18. The Deputy Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
19. The Director, Law Research Institute, Gauhati High Court, Guwahati.
20. The Asstt. Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
21. The Court Manager, Gauhati High Court, Guwahati.
22. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
23. The Secretary, High Court Legal Aid Committee, Gauhati High Court, Guwahati.
24. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
25. The Project Manager, Computer Section, Gauhati High Court, Guwahati.  
He is requested to upload the Notification in the website of Gauhati High Court.
26. The P.S. to Hon'ble Mr. Justice K. R. Surana, Judge, Gauhati High Court, Guwahati.
27. The P.S. to Hon'ble Mr. Justice P. K. Deka, Judge, Gauhati High Court, Guwahati.
28. The P.S. to Hon'ble Mr. Justice S. K. Medhi, Judge, Gauhati High Court, Guwahati.
29. The P.S. to Hon'ble Mr. Justice P. J. Saikia, Judge, Gauhati High Court, Guwahati.
30. The P.S. to Hon'ble Mr./Mrs. Justice \_\_\_\_\_, Judge, Gauhati High Court, Guwahati.
31. The Admn. Officer (Judicial) (\_\_\_\_\_), Gauhati High Court, Guwahati.
32. The Court Officer Nos.1 & 2, Gauhati High Court, Guwahati.
33. The Court Master, Court No. \_\_\_\_\_, Gauhati High Court, Guwahati.
34. The Chief Security Officer, Gauhati High Court, Guwahati.
35. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
36. The Manager, Staff Canteen of the Gauhati High Court (P.S.), Guwahati.
37. The Gauhati High Court Notice Boards (New Block & Old Block), Guwahati

  
**REGISTRAR GENERAL**

  
17/06/2020